

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The India (UNDP) Country Programme (1-4-79-31-3-83) does not contain any project in the Health sector.

(b) Does not arise.

Trains cancelled in Shoranur-Calicut Division of Southern Railway

2304. SHRI G. M. BANATWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains cancelled during the past three months in the Shoranur-Calicut division (Southern Railway);

(b) the reasons for such cancellations;

(c) the duration for which they are cancelled; and

(d) in view of the hardship to passengers because of paucity of adequate number of trains in the division and the consequent resentment among the passengers, the steps taken for early restoration of the trains and for avoiding such cancellations in future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Three passenger trains were cancelled on Shoranur-Calicut section on account of shortage of steam coal.

(c) 511 Coimbatore-Cannanore and 62 Cannanore-Coimbatore passengers were cancelled between Shoranur and Cannanore from 14-1-81 and 15-1-81 respectively. 513 Coimbatore-Calicut passenger was cancelled fully from 25-1-81.

(d) All these trains have since been restored from 2-3-81.

Artisan Staff

2305. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the artisan staff working on open line carriage and wagon department are treated at par with artisan staff working in workshops and loco sheds, as regards to their promotional prospects;

(b) whether it is also a fact that the class II officers and above promoted from open line carriage and wagon department are also treated at par with officers promoted from workshops and loco sheds in respect to their promotional prospects;

(c) if so, the reasons for not treating the supervisors working in open line carriage and wagon department at par with supervisors working in workshops and loco sheds, in respect to their promotional prospects; and

(d) what remedial measure are proposed to be taken by Government in future to remove these disparities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (b). Information is being collected and will be laid on the Table of the Sabha.

Training of Trains Examiners

2306. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the minimum training fixed for each type of source of recruitment in the category of train examiners;

(b) what are other conditions for recruitment for each source of recruitment;

(c) whether the training referred to in part (a) above is considered essential for regularisation of a train examiner; and